

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No.391 of 2013
In Appeal no. 294 of 2013**

Dated : 16th December, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Indian Hotels & Restaurant Asson. & Anr. Appellant(s)
Versus
Maharashtra State Electricity Regulatory
Commission & Anr. Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Shikha Ohri
Mr. Ruth Elwin
Counsel for the Respondent (s) : Mr. J.J. Bhatt, Sr. Adv.
Mr. Aditya Panda for R-2**

ORDER

**IA No.391 of 2013
(Appl. for stay)**

We have heard the learned counsel for the Appellant for some time.

Post the I.A. for further hearing on **17.12.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/kt